

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 239 of 2014

Dated : 17th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gangdari Hydro Power Pvt. Ltd. & Anr. Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Meghana Aggarwal
Mr. Matrugupta Mishra for R-1

ORDER

Admit. Issue notice. Ms. Meghana Aggarwal, learned counsel for the Respondent takes notice on behalf of the HPERC. Issue notice to other respondents and dasti service is permitted.

Post the matter on **26.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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